

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW-200-2020
WITH
LD-VC-CW-368-2020**

Francisco Xavier Fernandes ... Applicant.

Versus

Secretary/Sarpanch, Village
Panchayat of Borim & anr.
... Respondents.

Mr. Byron Rodrigues, Advocate for the Applicant.

Mr. D. Zaveri, Advocate for the Respondents.

Coram : Dama Seshadri Naidu, J.

Dated : 16th December, 2020.

P.C.:

The petitioner's Counsel seeks a couple of more days to file synopsis of his submissions.

2. Post the matter after vacation.
3. Interim order to continue.

Dama Seshadri Naidu, J.

MF/-